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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.50/BB/ 17	-	For filing OL Report	230/ 232	Manipal Hospitals(Jaipur) Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Sinchana M.R.	ROC/RD	Sinchana M.R
2.	SDJ I.P. JOHN SPJ Legal	Advocate for petitioner	

Counsel for petitioner is present. Smt. M.R. Sinchana appearing for ROC/RD is present.

Only one common report is filed by ROC and RD for all these three cases involved in the Scheme.

Therefore, the matter can be reserved for orders. Hence, the matter is reserved for orders.

MEMBER (J)

MEMBER (T)